

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/31(KB)2024
IA(COMPANIES.ACT)/65(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	ASHUTOSH ARORA VS BRITANNIA INDUSTRIES LTD
UNDER SECTION	SEC. 58(3)

Appearance(via video conference/physically)

Mr. Amish Aggarwala, Adv.] For the Appellant
Mr. Arnab Roy, Adv.
Mr. Duldeep Jauhari, Adv.
Mr. Manas Kanti, Adv.] For Britannia Factories Ltd. (Respondent No.1)

ORDER

1. Ld. Counsel for the parties present.
2. IA(Companies Act)/65(KB)2024
 - a. This IA has been filed by the applicant seeking condonation of delay in filing the appeal. Admittedly, there is delay of 57 days. Ld. Counsel while moving this application has placed reliance on averments contained in Paragraph Nos.3 to 7.
 - b. This IA is accompanied by an affidavit of applicant which is at Page No.11.
 - c. For the reasons contained in this application and also in the interest of justice; time to delay in filing is condoned. Accordingly, this IA is allowed and disposed of.
3. Post this CP on **13.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**